MR. DEPUTY-SPEAKER : Now, matters under 377. Shri Panika.

13.28 hrs.

MATTERS UNDER RULE 377

(i) NEED TO PROVIDE FUNDS UNDER N.R.E.P. TO MIRZAPUR TO RELIEF WORKS

श्री रामप्यारे पनिका (राबर्ट्सगंज) : उपाध्यक्ष महोदय, मिर्जापुर जनपद के सूखा एवं बाढ़ पीड़ित किसानों के लिए गहरी चिंता का प्रश्न हो गया है कि उसके सामने इस समय जीविकोपार्जन के लिए कोई धंधा नहीं है। एन० आर० ई० पी० के अंतर्गत इस समय कोई कार्य न चलने के कारण विशेषकर सूखा प्रभावित क्षेत्रों में हरिजन, आदिवासी, छोटे किसानों में बेरोजगारी की स्थिति उत्पन्न हो गई है। इस वर्ष जो भी धनराशि यहां से दी जा रही है वह पिछले वर्ष के कार्यों में दिखाकर विभिन्न विभागों में आवंटित कर दिया जा रहा है। जिन विभागों को खासकर वन, सिंचाई एवं सार्वजनिक निर्माण विभाग को जो धनराशि इस योजना के अन्तर्गत आवंटित हुई थी उसका सही सही हिसाब न होने तथा धनराशि के उस मौके पर खर्च न होने की शिकायत के कारण नया कार्य लेना संभव नहीं हो पा रहा है।

अत: मैं ग्रामीण विकास मंत्री का ध्यान इस समस्या की ओर आकर्षित करते हुए मांग करता हूं कि वे अविलंब एन० आर० ई० पी० के अन्तर्गत धनराशि उपलब्ध कराकर राहत के कार्य चलाने का निर्देश प्रदेश सरकार को दें।

(ii) NEED TO IMPROVE THE WORKING OF BANKS FOR IMPLEMENTATION OF PROGRESSIVE PROGRAMMES

SHRI MADHAVRAO SCINDIA (Guna) : Sir, India has never had so many specific schemes for the 'Sarvahara' or those below poverty line, as we have today. Under the progressive policies of our Prime Minister, the I.R.D., N.R.E.P. and Trysem Schemes greatly benefit those below the povertyline. Loans for the 'Sarvahara' without any security, 1/3 of which are non-returnable-in the case of Harijans and Adivasis, 50% non-returnable-and on very low interest rates, is a far-reaching policy measure without parallel in the world. Loans of Rs·25.000,25% non-returnable are provided for the educated unemployed. and old-age pensions given to all those above 60 years with no means of support.

How far, in many cases, it has been found that slackness of nationalised banks is eluminating in greatly delayed implementation of these schemes. Sometimes this slackness is deliberate, and sometimes due to negligence. The Finance Minister must take effective steps to improve the working of these banks with regard to implemention of these progressive programmes. An effective mathod of carrying out quick, deterrent punishments in cases of officers of nationalised banks found guilty, should be devised.

Proverty cannot be accepted and under, Mrs. Gandhi's leadership, we are pledged to narrowing the gap between the rich and the poor. The benefits of India's progress must reach the home of every 'sarvahara.' Only then would we have given concrete shape to the dreams of Mahatma Gandhi and Jawaharlal Nehru.

(iii) NEED TO CONSTRUCT AN OVER-BRIDGE NEAR BHUBANESWAR RAILWAY STATION

SHRIMATI JAYANTI PATNAIK (Cuttack) : Sir, the existing overbridge on the south of Bhubaneswer Railway Station was constructed with provision for 2 lanes